NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/9/2016

NAME OF THE PETITIONER(S)

:Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S)

:Spanish Millstream Leather Private Limited and 3 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i) K. RAMASAMY & G. V. MOHAN KUMAR

Counsel for Petitioner

ORDER

Counsel representing the petitioner present. No representation on behalf of respondents. Counsel for petitioner filed a report alongwith an affidavit and submitted that he has sent private notices to all the respondents but all the notices were returned with an endorsement as 'party left'. In the circumstances counsel for petitioner is directed to serve notice on all the respondents by way of publication in newspapers in the principal vernacular language and one in English having wider circulation in the district in which the office of the company is situated and file an affidavit by the next date of hearing. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)